

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 159
TO BE ANSWERED ON 2ND FEBRUARY, 2018**

STRIKE BY DOCTORS

159. SHRI VENKATESH BABU T.G.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that over 2.5 lakh doctors from various parts of the country had gone on strike recently;
- (b) if so, the details thereof and the extent to which the medical services were stalled;
- (c) whether Indian Medical Association (IMA) placed certain demands to the Government; and
- (d) if so, the details thereof along with the action taken thereon and the steps taken by the Government to address the genuine grievances of doctors?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): The Indian Medical Association has raised its objection on certain provision of the National Medical Commission Bill, 2017. The Bill was introduced in the Lok Sabha on 29.12.2017 and was taken up for consideration in the Lok Sabha on 02.01.2018 and referred to Department Related Parliamentary Standing Committee on Health & Family Welfare. It was learnt that IMA had called for strike on that day. Keeping view of the same, the Ministry issued advisory to the Hospitals/ Institutes to take necessary measures to ensure that patients health care and emergency services are run smoothly. IMA has been invited to depose before the Department Related Parliamentary Standing Committee on Health & Family Welfare and has submitted its demands directly to the Committee.